

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:6692
ANSWERED ON:06.05.2010
SETTING UP OF JUDICIAL PANELS
Majhi Shri Pradeep Kumar

Will the Minister of LAW AND JUSTICE be pleased to state:

to the reply given to Unstarred Question No.4577 on December 17, 2009 and state:

- (a) whether requisite information has since been collected so far;
- (b) if so, the details thereof; and
- (c) if not, the time by which it is likely to be collected?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M.VEERAPPA MOILY)

- (a) to (c): No Madam, the information is awaited from Ministry of Home Affairs.